

(d) how many of them have been accepted, rejected and are under consideration;

(e) the action taken to implement the said recommendations; and

(f) what other discussions were held and decisions taken in the said conference ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) :** (a) to (f) A conference of Ministers of Sports of State Governments and Union Territory Administrations was held in New Delhi on the 1st September, 1983 :—

- (i) The Conference considered and endorsed with some amendments the Draft Resolution on National Sports Policy placed before it by the Department of Sports.
- (ii) The Conference generally agreed with the Union Government's proposal to set up the Sports Authority of India.
- (iii) The Conference unanimously welcomed the establishment of the National Welfare Fund for sportsmen.
- (iv) The Conference welcomed the United Nations Resolution for designating 1985 as the International Youth Year and responded positively to the steps taken by the Department of Sports to celebrate the year in a befitting manner in concert with the State Governments and Union Territory Administrations.
- (v) The Conference generally favoured the suggestion made by the Consultative Committee of Parliament attached to the Department of Sports to transfer the subject of 'Sports' to the concurrent

list of the Constitution from the State list. A few States expressed reservations about it.

2. The Conference was in the nature of consultations and exchange of ideas and was called mainly to consider the draft National Sports Policy which it endorsed. The Government have already set up the National Welfare Fund for Sportsmen. The establishment of Sports Authority of India has also been accepted by Government.

#### Change in Scientific Staff in ICAR Goat Institute

4275. **SHRI B.D. SINGH :** Will the Minister of AGRICULTURE be pleased to refer to reply given to Unstarred Question No 4488 on 22nd August, 1983 regarding change in Scientific staff in ICAR Goat Institute and state the particulars of each of the six scientists reported having changed positions from 1981 to 1983 with duration, date-wise, every post held by each of these Scientists from time of their entry into ICAR service, Institute from which shifted and post in ICAR Goat Institute to which shifted ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE : (SHRI YOGENDRA MAKWANA) :** A Statement showing particulars of the Scientists who changed their positions at Central Institute for Research on Goats, Makhdoom, during the period from 1981 to 30-6-1983 is enclosed.

#### Plywood Factory at Little Andaman

4276. **SHRI MANORANJAN BHAKTA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Andaman & Nicobar Forest Plantation and Development Corporation started operating from April, 1977 and its project for plywood factory at Little Andaman in joint sector has not

## Statement

S. No.	Name and designation	Date of joining ICAR service with designation	Name of the Instt. where initially joined	Date of joining CIRG	Date of relief from the CIRG	Remarks
1.	Dr. Baldeo Singh S-1	1.2.77 S-1	IVRI	1.2.77*	28.3.81	Transferred on promotion to NEH region.
2.	Dr. Ranjit Singh S-1	1.1.77 S-1	IVRI	1.1.77*	16.11.81	Transferred on promotion to IVRI, Izatnagar.
3.	Sh. J.M. Sud S-1	28-8-78 S-1	IVRI	28.8.78*	22.11.82	Transferred to IGFRI, Jhansi.
4.	Sh. Bishamber Singh S-1	31.8.77 S-1	CSWRI	17.11.81	Still continuing	Joined on transfer from CSWRI.
5.	Dr. (Mrs) P.P. Bhat S-2	7.4.72 Asstt.	IVRI	6.7.82	-do-	Asstt. Prof. AG & B at IVRI—7.4.72 to 30.9.75 Scientist S-1—1.10.75 to 30.6.78 Scientist S-2—1.7.78 to 5 7.82 Scientist S-2—CIRG—6.7.82 to 7.6.83 Scientist S-3 - 8.6.83 to date.
6.	Dr. B.U. Khan S-3	31.12.79 Asstt. A.I. Officer	IVRI	15.6.83	-do-	Asstt. A.I. Prof. at IVRI 31.12.69 to 27.1.72 Scientist S-1—IVRI—28.1.72 to 30.6.75 Scientist S-2—IVRI—1.7.76 to 14.6.83 Scientist S-3—CIRG—15.6.83 to date.

## Abbreviation :

CSWRI : Central Sheep &amp; Wool Research Institute.

CIRG : Central Institute for Research on Goats.

IVRI : Indian Veterinary Research Institute.

IGFRI : Indian Grassland &amp; Fodder Research Institute.

\*Slood transferred to CIRG at the time of creation of the Institute.

materialised so far, if so, the reasons therefor;

(b) whether Government have abandoned the idea of plywood factory at Little Andaman, if not, when factory will be installed;

(c) whether for North Andaman Project the Corporation has sent proposal and even their proposal for clearance of 1445 hectares of annual cut was restricted by 700 hectares by Department of Environment and EFC memo revised and submitted on 16-8-1983 and no action has been taken yet;

(d) whether Government have abandoned the idea for having industries in North Andaman, if so, the reasons therefor, if not, when the project will come into being; and

(e) the present functions of the Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The proposal for a plywood factory is under consideration of the Government,

(c) The revised proposal for North Andaman Project has been changed to a Public Investment Board memorandum and is under consideration of the Government.

(d) No, Sir. The Government will consider this project.

(e) The present functions of the Corporation are logging and marketing of timber, raising natural and artificial regeneration, undertaking Red Oil Palm Plantations, managing Katchal Rubber Plantations and developing infrastructure.

#### Nationalisation of Ramugger Cane and Sugar Company Ltd.

4277. SHRI AJIT BAG : Will the Minister of FOOD & CIVIL SUPPLIES be pleased to state :

(a) whether he had received a

memorandum dated the 10th November, 1983 from Anderson Wright & Co. Employees' Association, Calcutta urging for nationalisation of Ramugger Cane and Sugar Company Ltd.;

(b) what are the salient points of the memorandum; and

(c) what is the reaction of Government to their proposal for nationalisation?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) The salient points of the memorandum are :—

(1) non-payment of salaries to the staff;

(2) some instances of malpractices allegedly indulged in by the management; and

(3) the nationalisation of the Company.

(c) The Central Government has advised the West Bengal Government to look into the working of the Company's sugar unit. Under the authority and power given to State Governments through various Acts, the State Government of West Bengal is in the best position of taking further action in the matter.

#### Complaints about Selection of Badminton Team

4278. SHRI E. BALANANDAN : Will the Minister of SPORTS be pleased to state :

(a) whether Government have received any complaints about the selection of the badminton team for the international